

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 61/MP/2019**

Subject : Petition seeking directions against the Respondent, National Load Dispatch Centre in the matter of issuance of the Renewable Energy Certificates to the Petitioners for the specified period.

Petitioners : 1. Weizmann Limited  
2. Karma Energy Limited (KEL)

Respondent : National Load Despatch Centre

Date of Hearing : 11.4.2019

Coram : Shri P.K. Pujari, Chairperson  
Dr. M.K. Iyer, Member  
Shri I.S. Jha, Member

Parties present : Ms. Dipali Sheth, Advocate, KEL

**Record of Proceedings**

Learned counsel for the Petitioners submitted that the present Petition has been filed by the Petitioners for seeking direction to Respondent to issue the Renewable Energy Certificates for the periods from April, 2018 to June, 2018 and from 1.7.2018 to 14.7.2018 to the Petitioner No.1 and Petitioner No.2, respectively. Learned counsel requested to issue notice to the Respondent.

2. After hearing the learned counsel for the Petitioners, the Commission admitted the Petition and directed to issue notice to the Respondent.

3. The Commission directed the Petitioners to serve copy of the Petition on the Respondent immediately, if not served already. The Respondent was directed to file its reply by 26.4.2019 with an advance copy to the Petitioner who may file its rejoinder, if any, by 10.5.2019. The Commission directed that due date of filing the reply and rejoinder should be strictly complied with. No extension shall be granted on that account.

4. The Petition shall be listed for hearing in due course for which separate notice will be issued.

**By order of the Commission**

**Sd/-  
(T. Rout)  
Chief (Law)**